

(1982) 09 J&K CK 0014

Jammu & Kashmir High Court

Case No: Revision Petition No. 84-A of 1981

Ghulam Rasool

APPELLANT

Vs

Javed Rasool and Another

RESPONDENT

Date of Decision: Sept. 16, 1982

Acts Referred:

- Civil Procedure Code, 1908 (CPC) - Order 47 Rule 1, Order 9 Rule 13
- Jammu and Kashmir Succession Certificate Act, 1977 - Section 19

Citation: AIR 1983 J&K 8

Hon'ble Judges: Iqbal Kishen Kotwal, J

Bench: Single Bench

Advocate: A. Qayoom, for the Appellant; K.N. Bhat, for the Respondent

Final Decision: Dismissed

Judgement